

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1719 OF 2009

BALJINDER KAUR

Appellant (s)

VERSUS

ONKAR SINGH CHEEMA & ORS.

Respondent(s)

(OFFICE REPORT ON DEFAULT)

Date: 09/12/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
(IN CHAMBERS)

For Appellant(s)

Mr. Dinesh Kumar Garg,Adv. (not present)

For Respondent(s)

Mr. Jatinder Kumar Bhatia,Adv.

Ms. Pratibha Jain ,Adv.

Ms. Anuradha Soni Verma, Adv.

The Court made the following

O R D E R

No one appears for the appellant.

However, in the
of six weeks from today
appellant to comply with
additional documents and

interest of justice, further time
is granted to the counsel for the
Office Report on Default by filing
paying cost of Rs. 500/-.

(Rajesh Dham)
Court Master

(Renu Diwan)
Court Master